

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 194 of 2013 &  
IA Nos. 268 & 269 of 2013

Dated : 5<sup>th</sup> September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashish Gupta  
Mr. Paresh Lal  
Mr. Dushyant Manocha  
Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
for R.2  
Mr. Alok Shankar for R.7  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.9

**ORDER**

Reply has been filed by the contesting Respondent. Pleadings are complete. Post this matter for hearing along with Appeal Nos. 259 of 2012, 55 of 2013 & batch on **17.09.2013.**

**(V.J. Talwar)**  
**Technical Member**  
Ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Note: Registry to take  
Administrative  
Order.**